

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

O.A. No. 61/121/2021
This the 28th day of January, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Brij Mohan Sharma, Age 58 years S/o Late Sh.Bal Mukand Sharma, R/o H.No.62 Ward No.5, Bari Brahmana, District, Samba.

.....Applicant

(Advocate: Mr.Rakesh Sharma)

Versus.

1. Union Territory of Jammu & Kashmir through Commissioner/Secretary Agriculture Department Civil Secretariat, Jammu-180001.
2. Director Rural Development, Jammu-180016.
3. Mohd. Javed Head Assistant, Director Rural Development, Jammu-180016.

.....Respondents

(Advocate: Mr.Sudesh Magotra, DAG)

O R D E R

[O R A L]



Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J)

During the course of arguments, learned counsel for the applicant submitted that the applicant will be satisfied if a direction is given to respondents to consider the case of the applicant for promotion to the vacant post of 'Head Assistant' treating this OA as representation of the applicant by passing a reasoned and speaking order within a stipulated period of time.

2. Looking to the limited prayer made by learned counsel for the applicant, O.A is disposed of at the admission stage itself with a direction to respondents to consider the claim of the applicant for promotion to the vacant post of 'Head Assistant' treating the OA as representation of the applicant by passing a reasoned and speaking order in accordance with rules and with intimation to the applicant within a period of one month from the date of receipt of a certified copy of this order.

3. It is made clear that we have not expressed any opinion on the merits of the case.

4. No order as to cost.



(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Ak/-